

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

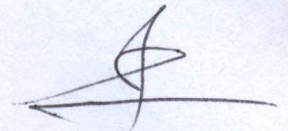
C.P.No.676/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

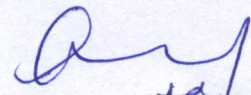
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name of the Company	Mrs. Sharoo Sud. -Vs- Bhagwan Fianance Corporation Ltd. & Ors.		
Under Section	111(4)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHANWAL MITRA } Adv. for
2. ARITRA BASU } Sanjay Thiyamala
3. S.N. PANDY }


30/11/17

4. Mr. R. K. Murthy } for the
5. Ms. S. Roy Chowdhury } Respt. Co.
Adv.


30/11/2017

P. T. O.

ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondent no. 1 and Ld. Counsel for the Executor of Estate of Late Shri Amrit Lal Sud are present.

List on 18/01/2018.

Respondent may inform the petitioner the next date fixed.



Jd

(Jinan K.R.)
Member (J)



V.P.Singh

(V.P.Singh)
Member (J)